THE HIGH COURT OF MEGHALAYA AT SHILLONG NOTIFICATION

Dated, Shillong 15th July, 2019

NO.HCM.II/123/2015-Estt/Pt/52 :Consequent to the Notification issued by the Deputy Commissioner, West Garo Hills, Tura, being No.TGC.36/2002/136 dated 09th July, 2019, Hon'ble the High Court of Meghalaya is pleased to declare 16th July, 2019, (Tuesday) as Local Holiday on Account of " Garo Labour Corps Day" in the West Garo Hills District.

REGISTRAR GENERAL

Memo. NO.HCM.II/123/2015-Estt/Pt/52A

Dated, Shillong 15th July, 2019

Copy to :-

 The Registrar-cum-PPS to Hon'ble the Chief Justice High Court of Meghalaya, Shillong.

2. The Private Secretary to Hon'ble Mr. Justice H. S. Thangkhiew, High Court of Meghalaya, Shillong.

3. The Secretary to the Government of Meghalaya, Law Department, Shillong.

4. The Registrar (Admn), High Court of Meghalaya, Shillong.

5. The Private Secretary to Advocate General Meghalaya, High Court of Meghalaya, Shillong.

6. The District & Sessions Judge, Shillong/Jowai/Nongpoh/Nongstoin/Williamnagar/Tura/Ampati.

7. The Director, Meghalaya State Judicial Academy, Shillong.

8. The Joint Registrar-cum-OSD, High Court of Meghalaya, Shillong.

The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the official website.

10. Notice Board.

11. Office file.

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